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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**




**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/3/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :
PETITION NUMBER : TCP/49/2016
NAME OF THE PETITIONER(S) : Karthikeyan Kasiviswanathan
NAME OF THE RESPONDENT(S) : Bayone Infotech Pvt Ltd & 2 Others
UNDER SECTION : 397/398**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

①	VM-SHIVAKUMAR	Counsel for Uwaysys	
②	Anil D. Nair	Counsel for (R4) petitioner	
	SANDEEP KUMAR for Cbi Vishnu	R1,2,3	

ORDER

Shri Anil D Nair, counsel for petitioner present. Shri Sandeep Kumar, proxy representing counsel for R1 to R3 present. Counsel for petitioner stated that he has served notice on R5 by way of newspaper publication and stated that he intends to file the affidavit showing proof of the same in the Registry today. Time extended at request. Put up on 03.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)